

(a) the details of the irrigation projects of Maharashtra State pending with Union Government for clearance;

(b) since when these projects are pending; and

(c) the steps Government propose to take to clear the pending projects early?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c). The State Government submitted 26 major projects and 46 medium irrigation projects to the Centre for clearance. Of these, 29 were received during Sixth Plan period and 43 during Seventh Plan period. Appraisal of 31 projects has been completed and recommended by the Advisory Committee to the Planning Commission with certain observations. The remaining 41 projects have been returned to the State Government either due to non-compliance of observations for more than one year or due to major deficiencies in the project proposals.

#### **Plan for Slum Dwellers in Madras City under Urban Basic Services Scheme**

192. SHRI ERA ANBARASU: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any proposal to draw a constructive plan for the welfare of the slum dwellers in Madras City particularly in Central Madras to improve their living conditions under the Urban Basic Services Scheme with the assistance of UNICEF; and

(b) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). No Sir. Madras being a metropolitan city is not included in the Urban Basic Serv-

ices programme as it extends to towns having slum population upto 60,000 only.

#### **Assistance for Birth Control Method Failure**

193. CH. JAGDEEP DHANKHAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: whether there is any concrete scheme to financially assist those where there has been birth of a child even after adoption of family control method at the Government sponsored units?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): There is no scheme to give financial assistance to those acceptors where there has been a birth of child after adoption of family control method at a Government sponsored unit.

#### **Canal Link with Jhunjhunu District Rajasthan**

194. CH. JAGDEEP DHANKHAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether there is any proposal to join Jhunjhunu district to Indira Gandhi Canal; and

(b) if so, when it is likely to be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). The irrigation benefits from the Indira Gandhi Nahar Project do not cover Jhunjhunu district.

Proposals to provide drinking water supply benefits to Jhunjhunu district from this project have not been formulated by the Government of Rajasthan.